

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

COMPANY APPEAL (AT) NO.266 OF 2019

In the matter of:

Mooldhan Advisory Systems (P)Ltd & Ors Appellant

Vs

Yashdeep Trexim Pvt Ltd & Ors Respondent

Present:

Appellant : Mr. Abhijeet Sinha, with Mr. Satish Mishra and
Mr Saikat Sarkar, Advocates.

Respondent: Mr. Avneesh Garg with Mr. Atanu Mukherjee, Advocates for
R1 and Ms. Sadapurna Mukherjee, Advocate for R2

And

COMPANY APPEAL (AT)NO.294 OF 2019

In the matter of:

Juggilal Kamalpath Jute Mills Company Ltd Appellant

Vs

Yashdeep Trexim Pvt Ltd & Ors Respondent

Present:

Appellant : Mr. Abhijeet Sinha, with Mr. C.S.Chauhan and
Mr Saikat Sarkar, Advocates.

Respondent: Mr. Avneesh Garg with Mr. Atanu Mukherjee, Advocates for
R1 and Ms. Sadapurna Mukherjee, Advocate for R2

ORDER

08.01.2020- Learned Counsel for the parties submit that the impugned order is challenged in three appeals. One of the Company Appeal (AT) No. 254 of

2019 has disposed of on 19th September, 2019 which is challenged before the Hon'ble Supreme Court in Civil Appeal No. 9493 of 2019 and the same is likely to be listed on 13th January, 2020.

In such circumstances, we find that it is appropriate to adjourn these appeals.

In the meanwhile, the parties are directed to complete their pleadings.

Let the matter be fixed on **24th January, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/nn